NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/570/ (IB)/2017 PETITION NUMBER : CHENNAI FERROUS INDUSTRIES LTD NAME OF THE PETITIONER(S) : SUMANGALA STEEL PVT LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

D KUIJMAKUMAR

Kunen Pul Chapure 2) Sandeep kumar

SUMANGALE STEELUIM

o pendie d' credite.

ORDER

Counsel for petitioner present. Shri K Vijayakumar, General Manager of the respondent company present and stated that they are intending to settle the matter. They prayed short time for making submissions in relation to the final outcome of the settlement talks. Considering their submissions and in the interest of justice, time extended for making submissions by the counsel for respondent. Put up on 28.09.2017 at 10.30 A.M.

> —S ↓ — K Anantha Padmanabha Swamy Member (Judicial)

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